

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.72/Chd/Pb/2016

In the matter of:

Pradeep Chaudhary & OrsPetitioners.

Versus.

M/s New Suraj Transport Co.Pvt. Ltd. & Ors.Respondent.

Present: Dr.Rajansh Thakur, Advocate for petitioners.
Mr.A.K.Chopra, Advocate for respondent No.4.

The Hon'ble Member (Judicial) is on official tour, hence
the matter is adjourned to 24.11.2017.

Sd/-
Court Officer

October 30, 2017.
Ashwani